

Standing Committee on Finance, the Government commissioned a study, *inter alia*, on estimation of unaccounted income and wealth both inside and outside the country, which was conducted by National Institute of Public Finance and Policy (NIPFP), National Council of Applied Economic Research (NCAER) and National Institute of Financial Management (NIFM).

(b) Final reports of NIPFP, NCAER and NIFM were received on 30th December, 2013, 18th July, 2014 and 21st August, 2014 respectively.

(c) and (d) The study reports of these institutes along with the response of the Government have been forwarded to the Lok Sabha Secretariat for placing them before the Standing Committee on Finance. The study reports have been placed before the Parliamentary Standing Committee on Finance, which is now seized of the matter.

#### **Beneficiaries under PM Mudra Scheme**

†1508. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of FINANCE be pleased to state:

(a) the total number of beneficiaries under Pradhan Mantri Mudra Loan Scheme; and

(b) the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) and (b) As on 20.07.2018, over 13.30 crore loans have been sanctioned to borrowers under the Pradhan Mantri Mudra Yojana (PMMY) by Member Lending Institutions (MLIs) since inception of the scheme on 08.04.2015.

The details of loans sanctioned State-wise since inception are given in the Statement.

#### ***Statement***

##### *State-wise details of loans sanctioned under PMMY from 08.04.2015 to 20.07.2018*

Sl.No.	State	No of Accounts
1.	Andaman and Nicobar Islands	32347
2.	Andhra Pradesh	2337025
3.	Arunachal Pradesh	22370
4.	Assam	3595273

† Original notice of the question was received in Hindi.

Sl.No.	State	No of Accounts
5.	Bihar	11486844
6.	Chandigarh	63426
7.	Chhattisgarh	2671512
8.	Dadra and Nagar Haveli	7364
9.	Daman and Diu	3110
10.	Delhi	910869
11.	Goa	123007
12.	Gujarat	3994136
13.	Haryana	2455121
14.	Himachal Pradesh	290742
15.	Jammu and Kashmir	281440
16.	Jharkhand	3426600
17.	Karnataka	14093205
18.	Kerala	4569847
19.	Lakshadweep	2399
20.	Madhya Pradesh	8747379
21.	Maharashtra	11389377
22.	Manipur	81087
23.	Meghalaya	75798
24.	Mizoram	30310
25.	Nagaland	31027
26.	Odisha	9321233
27.	Pondicherry	400685
28.	Punjab	2391855
29.	Rajasthan	4575638
30.	Sikkim	50625
31.	Tamil Nadu	17210208
32.	Telangana	1727965
33.	Tripura	774751

Sl.No.	State	No of Accounts
34.	Uttar Pradesh	11850073
35.	Uttarakhand	956165
36.	West Bengal	13079861
TOTAL		133060674

*Source:* As reported by Member Lending Institutions on the MUDRA Portal.

#### **Disinvestment target set for 2017-18**

1509. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of FINANCE be pleased to state:

(a) whether the target to raise funds through disinvestment of Public Sector Undertakings (PSUs) during 2017-18 was much higher than 2016-17;

(b) if so, the details thereof besides the total funds raised till March, 2018;

(c) the PSUs identified for disinvestment during the current financial year; and

(d) whether Government shall be able to achieve the target set for raising the funds during the current fiscal year?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RADHAKRISHNAN P.): (a) and (b) The disinvestment targets (BE) for the financial year 2016-17 and 2017-18 were ₹ 56,500 crore and ₹ 72,500 crore respectively. Against these targets, the Government realized ₹ 46,247 crore and ₹ 1,00,057 crore during the years 2016-17 and 2017-18 respectively.

(c) and (d) Disinvestment target for the year 2018-19 will be achieved by undertaking divestment of CPSEs through listing of profitable CPSEs, minority stake sale, strategic disinvestment, buybacks of shares, exchange traded funds etc. as per the extant policy.

The actual realization from CPSEs' disinvestment through market mechanisms depend on the prevailing market conditions and as per the policy and commitment, the Government looks for right opportunity for disinvestment transactions and moves ahead in a prudent manner.